

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**SPECIAL BENCH**  
**COURT - 1**

ITEM No.129 - CP 19 of 2020  
WITH  
ITEM No. 130 - IA 268 of 2020

**Proceedings under Section 241-242 Co.Act,2013**

**IN THE MATTER OF:**

SBI Funds Management Pvt Ltd  
V/s  
Manpasand Beverages Ltd & Ors

.....Applicant

.....Respondent

**Order delivered on: 20/03/2023**

**Coram:**

Mr. Praveen Gupta, Hon'ble Member(J)  
Mr. Ajai Das Mehrotra, Hon'ble Member(T)

**PRESENT:**

For the Applicant :  
For the Respondent :Ms. Hirva Dave, Advocate for Mr. Jaimin Dave, Adv.

**ORDER**

List for hearing before the Regular Bench on 13.06.2023.

Interim relief, if any, shall be continued.

-SD-

**AJAI DAS MEHROTRA  
MEMBER (TECHNICAL)**

-SD-

**PRAVEEN GUPTA  
MEMBER (JUDICIAL)**